NIIT Technologies Limited
CIN: 1.65993DL1992PLC048753
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Recommendations of the Committee of Independent Directors (IDC) on the Open Offer to the Shareholders of NIIT Technologies Limited under Regulation 26(7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

Recommendations of the Committee of Independent Directors ("IDC") on the open offer to the shareholders of NIIT Technologies Limited ("NTL" or the "TC") under SEBI (substantial Acquisition of shares and Takeovers) Regulations, 2011

Regulations, 2011 and subsequent amendments theretor ("SEBI SAST Regulations") in relation to the open offer made by Hulst B.V. (the "Acquirer") along with The Baring Asia Private Equity Fund VII, L.P.("PAC 1"), The Baring Asia Private Equity Fund VII, L.P.("PAC 2"), The Baring Asia Private Equity Fund VII, L.P.("PAC 3"), The Baring Asia Private Equity Fund VII, L.P.("PAC 3"), The Baring Asia Private Equity Fund VII, L.P.("PAC 3"), The Baring Asia Private Equity Fund VII, L.P.("PAC 3"), The Baring Asia Private Equity Fund VII, L.P.("PAC 3"), The Baring Asia Private Equity Fund VIII, L.P.("PAC 3"), The Baring Asia Private Equity Fund VIII, L.P.("PAC 3") and the recommendation of the Acquirers.

| Baring Asia Private Equity Fund VII, L.P.1 ("PAC 2"), The Baring Asia Private Equity Fund VII, SCSp ("PAC 3") (collectively referred to as the "PACs") in their capacity as the Persons Acting In Concert with the Acquirers. |   |  |
|---|---|--|
| 1.  | Date  | July 09, 2019  |
| 3.  | Name of the Target Company (TC)  Details of the Offer pertaining to TC  | NIIT Technologies Limited  Open Offer is being made by the Acquirer and the PACs for the acquisition of up to 16,229,173 fully paid-up equity shares of face value of INR 10 each ("Offer Shares") at a price of INR 1,394.00 (Rupees One thousand three hundred ninety four only) per Equity Share representing 26.00% of the expanded voting share capital.  |
| 4.  | Name(s) of the acquirer and PAC with the acquirer   | Hulst B.V. ("Acquirer") along with The Baring Asia<br>Private Equity Fund VII, L.P. ("PAC 1"), The Baring<br>Asia Private Equity Fund VII, L.P.1 ("PAC 2") and The<br>Baring Asia Private Equity Fund VII, SCSp ("PAC 3")<br>(collectively   |
| 5.  | Name of the Manager to the offer  | JM Financial Limited 7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai – 400 025, India. Tel. +91 22 6630 3030 Fax: +91 22 6630 3030 Email: niit.openoffer@jmfl.com Websile: https://www.ymfl.com Contact Person: Ms. Prachee Dhuri SEBI Registration Number: INM/000010361 CIN: L617 20MH 1936PE (CO38784   |
| 6.  | Members of the Committee of Independent<br>Directors (Please indicate the chairperson of<br>the Committee separately)   | Mr. Ashwani Puri – Chairperson of Committee<br>Ms. Holly Jane Morris - Member of the Committee   |
| 7.  | IDC Member's relationship with the TC (Director, Equity shares owned, any other contract / relationship), if any  | The members of the IDC are Independent Directors on the Board of the TC. None of the IDC Members hold any shares in the TC. They don't have other contractual relationship with the TC.  |
| 8.  | Trading in the Equity shares/other securities of the TC by IDC Members  | None of the members of IDC have traded in any of the<br>equity shares/securities of the TC during the period of<br>12 months prior to the Public Announcement dated<br>April 06, 2019 and till the date of this recommendation   |
| 9.  | IDC Member's relationship with the acquirer (Director, Equity shares owned, any other contract / relationship), if any.   | None of the IDC Members is a Director of the<br>Acquirers or PACs. They neither have any contractual<br>relationship with the Acquirer or PACs nor hold any<br>equity shares of the Acquirer or PACs.  |
| 10.   | Trading in the Equity shares/other securities of the acquirer by IDC Members  | None of the IDC members have traded in equity shares/other securilies of the Acquirer or PACs during the period of 12 months prior to the Public Announcement dated April 06, 2019 and till the date of this recommendation  |
| 11.   | Recommendation on the Open offer, as to whether the offer is fair and reasonable  | The IDC believes that the Open Offer is in compliance with the requirements of the SEBI SAST Regulations and is fair and reasonable. However, the shareholders should independently evaluate the offer and take informed decision.   |
| 12.   | Summary of reasons for recommendation (IDC may also invite attention to any other place, e.g., company's website, where its detailed recommendations along with written advice of the independent adviser, if any can be seen by the shareholder) | IDC of the TC has reviewed the following documents as issued by the Acquirer in connection with the Open Offer:  a) The Public Announcement in connection with the Open Offer dated April 6, 2019 ("PA");  b) The Detailed Public Statement dated April 11, 2019 ("DPS"); and c) Letter of Offer dated July 08, 2019 ("LOF"). Further, IDC has engaged Duff & Phelps India Private Limited, a SEBI Registered Category I Merchant Bank as an Independent External Professional Advisor and received its Opinion. Based on review of aforementioned documents issued by the Acquirer and the Opinion issued by the external professional advisor, IDC has taken the following into consideration for making recommendation on the Open Offer:  1. The Independent External Professional Advisor, vide its report dated July 04, 2019 opined that Open Offer price of INR 1,394.00 per equity share offered to the shareholders of NIIT Technologies Limited is in compliance with Regulation 8(2) read with 2(1)(j) of the SEBI SAST Regulations.  2. Further the Independent External Professional Advisor performed additional procedures by computing the range of equity value per share of NIIT Technologies Limited as per the following internationally accepted valuation methodologies.  a. Guideline Pransaction Method |
| 13.   | Details of Independent Advisors, if any.  | The Recommendations received from IDC is available on the Company's website i.e. www.niit-tech.com  Duff & Phelps India Private Limited, 14th Floor, Raheja Tower, Bandra Kurla Complex,   |
| 14.   | Any other matter(s) to be highlighted   | Bandra Kurla Complex,<br>Bandra West, Mumbai<br>None   |
| Note: To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by          |   |  |

accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the TC under the SEBI SAST Regulations.

For and on behalf of the Committee of Independent Directors on open offer of NIIT Technologies Limited

Ashwani Puri Place: New Delhi Date: July 9, 2019 Chairperson - Committee of Independent Directors for Open Offer
DIN 00160662